

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: Addl.District and Sessions Judge-II
Before: Mr. Esrar Ahmed
Dated 01-02-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Cri. Rev App./382/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-02-2022
2	Cr. Revision/60/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-02-2022
3	CRI. CASE/6110/2013	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :17-02-2022
4	CRI. APPEAL/305/2014	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :19-02-2022
5	SESSION CASE/71/2015	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :08-02-2022
6	TITLE APPEAL/1/2017	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :03-03-2022
7	SESSION CASE/187/2017	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :08-02-2022
8	SESSION CASE/1446/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
9	CRI. CASE/6556/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
10	SESSION CASE/2643/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
11	SESSION CASE/349/2015	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
12	SESSION CASE/1641/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
13	SESSION CASE/358/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :17-02-2022

No. of Cases Heard	13
No. of Cases listed	13
No. of Witness Examined	
No. of Cases Disposed	0
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjournd	0

Roznama Details

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Presiding Officer